

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 103

CA(CAA) No. 22/Chd/Hry/2023

(1st Motion)

IN THE MATTER OF:-

Jindal Timber & Plywood Pvt. Ltd.

...Transferor Company

And

Jindal Ply (India) Private Limited

...Transferee Company

Under Section: 230-232, CA 2013

Order delivered on 10.04.2024

CORAM:

**SH. L. N. GUPTA
MEMBER (TECHNICAL)**

**SH. HARNAM SINGH THAKUR
MEMBER (JUDICIAL)**

PRESENT:

For the petitioner : Mr. Naresh Garg, Advocate

ORDER

A date is requested by Id. counsel for the petitioner as he could not comply with the last order because of some personal exigency. Request accommodated. Let the same be done within two weeks. It will be the last opportunity. Let the matter be listed on 22.05.2024.

Sd/-
(L. N. GUPTA)
MEMBER (TECHNICAL)
Tanvi

Sd/-
(HARNAM SINGH THAKUR)
MEMBER (JUDICIAL)